

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 567/(MAH)/2017
CA No.

CORAM:

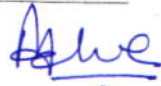
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES: Ambuja Cements Ltd.
V/s.
Ravisha Infraprojects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Bhagyalaxmi	Advocate for petitioner	

ORDER

T.C.P. No. 567/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative for the Petitioner is present.
2. For want of time adjourned to **16.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
09.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)